

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3882
ANSWERED ON:31.07.2009
BENEFICIARIES UNDER POVERTY ALLEVIATION PROGRAMMES
Pandey Shri Ravindra Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the list of BPL families prepared on the basis of BPL Census,2002 is being used for selecting beneficiaries under poverty alleviation programmes;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the basis on which such beneficiaries are being selected in the States which have not finalised the BPL list?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): Most of the States and Union Territories are reported to have finalized the BPL List on the basis of BPL Census 2002 and the same is being used for selecting the beneficiaries for the poverty alleviation programmes such as Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awaas Yojana (IAY) etc. However, few major States like Orissa, Kerala which have not finalized the BPL List based on BPL Census 2002 are still using the BPL list of 1997 for selection of beneficiaries under poverty alleviation programmes.